National Company Law Tribunal

Allahabad Bench

CP NO. 134 / ALD/2817
CP NO. 134 / ALD/2017
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 25.01.2018
NAME OF THE COMPANY: Crest Promoters Put. Ud with Ace Infractly
NAME OF THE COMPANY: Crest Promoters Put. Utd with Ace Infragity SECTION OF THE COMPANIES ACT/ 1 & B CODE: U/S 230/232 of the Companies, Ad 2013

SI.	NO. Name	<u>Designation</u>	Representation	Signature
<u>1.</u>	Sanath Kelia	Adv	Petitismy	Sve
<u>2.</u>	KULDEEP SINGH	STA	O.L.	K. Singl
3	Abhay kumen Singh Propoyer In Knichna A	garned Achi	for Income Tab Deportment	publi

CP No. 134/ALD/2017, C.A. (CAA) No. 115/ALD/2017

Sri Saurabh Kalia for the petitioner. Sri Ajay Kumar Singh, proxy for the Income Tax Department, Sri Krishna Agarwal.

The counsel for Income Tax Department seeks time to file formal reply/comments of the Income Tax Department in respect of present Company Petition. Hence, time is granted.

The matter to be listed on 19th February, 2018.

Date: 25/01/2018

Typed by Jyoti

(Stenographer)

H.P. Cháturvedi, Member(Judicial)